NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. Company Petition/65/2024

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024

NAME OF THE PARTIES:- Rajesh Kumar Tripathi
V/s
Pegasus Conference Services Private Limited

Section: Sec. 241(1), Sec. 242(4) of the Companies Act, 2013

ORDER

Adv. Viraj Parikh a/w Adv. Chinmay Bhojane appeared for the Petitioner. Adv. Narayan Yadav appeared for the Respondent. None appeared for Respondent No.2 despite court notice having been duly served, therefore Respondent No.2 proceeded against *ex-parte*. List this matter on **18.07.2024**.

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT